

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 45

**CP(CAA) No. 68/Chd/Hry/2022
(2nd Motion)**

Under Section 230-232, CA 2013

In the matter of:-

Kendle India Pvt. Ltd. & Ors.

And

.....Transferor Company

Inventiv International Pharma Services Pvt. Ltd.

.....Transferee Company

Present :

Mr. Shivam Narang with Mr. Mayank Mathur, Advocates for the petitioner company.

Mr. Yogesh Putney, Senior Standing Counsel for Income Tax Department.

Report of Official Liquidator has been filed vide diary No. 02148/2 dated 01.02.2023. The same is taken on record. Let compliance of order dated 28.09.2022, if not made, be made before the next date of hearing. List the matter on 21.03.2023.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

March 03, 2023
VN